

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 45 of 2013 &**  
**IA No. 70 of 2013**

**Dated : 7<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttarakhand Power Corporation Ltd. ... Appellant(s)**

**Versus**

**M/s. R. V. Akash Ganga Infrastructure Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s): Mr. Tanmaya Agarwal for R-1  
Mr. Buddy A. Ranganadhan for R.2

**ORDER**

Reply has been filed by the Respondent.

Post the matter for hearing on **11.07.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
**rkt/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**